

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-541**

CP No.-50/66/ND/2020

**IN THE MATTER OF:**

Sanskar Medica India Limited

**Vs.**

ROC, (NCT of Delhi & Haryana)

....Applicant

.....Respondent

**SECTION**

U/s 66(1)(b)(ii)

Order delivered on 15.04.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on 13.05.2021.

  
(Anil Kumar)  
Fax (Court Officer, C-V)